CSIR, as and when necessary. There have been several such Committees. The latest was appointed in 1986, under the Chairmanship of Shri Abid Hussain, the then Member, Planning Commission. Some aspects of CSIR functioning came in for criticism by the Committee. The recommendations of the Committee, which were within the purview of CSIR, have since been implemented; modifications were made wherever necessary as approved by the CSIR Society chaired by the Prime Minis-

## Construction of cottages and modules in Nizamuddin grounds

2197. SHRI MENTAY PAD-MANABHAM: Will the PRIME MINISTER be pleased to state:

- (a) what is the number of cottages or modules built in the Nuzammuddin grounds during the 'Bharatiyam' conducted in 1989 for the stay of the children there and at what cost;
- (b) what was the procedure adopted for giving the construction work to the contractor in this regard;
- (c) what were the observations of the Financial Adviser in this regard; and
- (d) whether the then Minister incharge had duly approved this deal ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA):

- (a) 151 modules were constructed at a cost of Rs. 148. 70 lakhs.
- (b) and (c) Government had constituted a Special Organising Committee and duly authorised it to take all administrative and finan-

cial decisions for the successful organisation of theBharatiyam. The Finance Committee of the Special Organising Committee considered the design and costing of the low cost modules submitted by the Building Centre, which is an Organisation promoted by HUDCO (a Central Public Sector Undertaking) and the Slum Wing of the Delhi D evelopment Authority, and after necessary technical/costing verifications. approved of the project. The Finance Committee of the Special Organising Committee also took into accounts the fact that such semi permanent accommodation could not be put up in such a short time by any other Agency. This was approved by the Special Organising Committee. Financial Adviser, Department of Youth Affairs and Sports was a member of the Special Organising Committee, as well as the Chairman of Finace Committee referred to above.

(d) As started in (b) and (c) above, the Special Organising Committee was fully authorised to take all administrative and financial decisions for the successful organisation of the Bharatiyam.

The Minister of Youth Affairs and Sports was kept fully in the picture in respect of the above construction.

गुजराल समिति के प्रतिवेदन की समीक्षा करने के लिए अनाई गई समिति के साथ साक्षात्कार हेतु प्रार्थना

2198. श्रीमती सरला माहेश्वरी : क्यां प्रधान मंत्री थह बताने की कृपा करेंगे कि :

(क) क्या सरकार को जनवादी लेखक संघ से कोई ऐसा पत्र प्राप्त हुम्रा है जिसमें उर्दूभाषा के बारे में गुजराल समिति के प्रतिवेदन की समीक्षा के लिये बनाई गई